

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 207 of 2012

&

IA-68 of 2013

Dated : 8th April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Nabha Power Ltd. & Anr. Appellant(s)

Versus

Punjab State Power Corporation Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s): **Mr. Sitesh Mukherjee**
Mr. Sakya Singha Chaudhuri
Mr. Avijeet Kumar Lala
Ms. Anusha Nagarajan

Counsel for the Respondent(s): **Mr. M. G. Ramachandran**
Mr. Anand K Ganesan
Mr. Sakesh Kumar

ORDER

At the request of Learned Counsel for both the parties, post the matter
for hearing on **18.4.2013.**

(Rakesh Nath)
Technical Member
mk/vt

(Justice M. Karpaga Vinayagam)
Chairperson